

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 9th November, 2023

No.HC.VII-17/2023/10980/A. In supersession of Gauhati High Court's earlier Notification No. HC.VII-17/2023/10900/A dated 7th of November, 2023, Hon'ble the Chief Justice of Gauhati High Court, in exercise of powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Sunil Kumar Poddar, an officer in Grade-I of the Assam Judicial Service, presently working as an Officer on Special Duty (OSD) and posted as Principal Judge, Family Court No. 3, Kamrup (M), Guwahati, as the Registrar General of Gauhati High Court from the date he assumes charge of the said post, vice Smti Aparna Ajitsaria, considered for the post of a Registrar in the Supreme Court of India on deputation, vide letter No. F.6/2023-SCA (I) dated 2nd November, 2023, received from the Secretary General, Supreme Court of India, when Smti Aparna Ajitsaria is relieved from the Registry of Gauhati High Court.

Shri Poddar will hand over charge of his Court and office to the Principal Judge, Family Court No. 1, Kamrup (M), Guwahati.

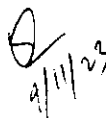
This Notification will come into effect from the date when Smti Aparna Ajitsaria is released from the Registry of the Gauhati High Court.

By Order,
Sd/- Utpal Rajkhowa,
REGISTRAR (VIGILANCE)


Memo No. HC.VII-17/2023/10981-11003/A. Dated 09.11.2023

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action.
2. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati.


9/11/23

3. The District and Sessions Judge,_____.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/ Dhubri/ Nalbari.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/ Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, No. 1, Kamrup(M), Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI & NIA, Assam, Guwahati.
11. The Member Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, Guwahati /Dhubri /Nagaon/ Nalbari/ Barpeta/ Silchar/ Sontipur /Goalpara/ Kamrup, Amingaon.
13. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati.
14. Shri Sunil Kumar Poddar, Principal Judge, Family Court No. 3, Kamrup(M), Guwahati.
15. Smti Aparna Ajitsaria, Registrar General, Gauhati High Court.
16. The Chief Judicial Magistrate (_____).
17. The Joint Registrar (_____), Gauhati High Court, Guwahati.
18. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
19. The Private Secretary to Hon'ble Mr. Justice/ Mrs. Justice _____ Gauhati High Court, Guwahati.
20. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
21. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
22. The C.A. to Registrar General / Registrar (Admn.) / Registrar (Vigilance) / Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
23. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


9/11/2023

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI